

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

14) C.P.(IB)/578(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H.V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: BIRLA COTSYN (INDIA) LIMITED

V/s

GODAVARI CORPORATION PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **13.12.2022**.

SD/-

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

H.V. SUBBA RAO  
Member (Judicial)

/n/